

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

Most urgent

To

The Principal District & Sessions Judge,
Bandipora, Ganderbal, shopian, Budgam, Kargil
Poonch, Kulgam, Kathua, Kupwara, Ramban and Samba

NO:- 55648-59/18 Dated :- 05/02/2019

Subject :- Awaiting information regarding monthly work done statements both Civil and Criminal .

Sir,

As desired, I am request to you that the information regarding monthly work done statements both civil and criminal court wise is still awaited from your court and courts Subordinate to you (Entire District).The awaited months are shown below :-

S.No	Name of the District	Awaited Months
1	Bandipora,	January 2018 to December 2018 (except April 2018)
2	Ganderbal	July, 2018, to December 2018 from all courts and (Civil from January 2018 to June 2018 awaited from PDJ Court)
3	Shopian	June, October, and December 2018
4	Budgam	September 2018 and December 2018 (also awaited June 2018 and April 2018 from the court of PDJ)
5	Kargil	May 2018 to August 2018 and December 2018
6	Poonch	May, 2018
7	Kulgam	July, 2018
8	Kathua	June 2018 and September , 2018
9	Kupwara	April 2018 and December, 2018
10	Ramban	August 2018
11	Samba	August, 2018

In this regard, it is requested to kindly expedite the matter and send the long awaited statements to this registry at the earliest by speed post so that we may able to make the assessment of the Judicial Officer of the above mentioned courts .

Yours faithfully,

Officer Incharge
Statistical Section

NO:- 55648-59/18 Dt:- 05/02/2019

Copy forwarded to the :

Incharge NIC High Court Wing, Jammu for upload the same on the High Court of J&K web site today positively.

Officer Incharge
Statistical Section